

OFFICE OF THE DISTRICT & SESSIONS JUDGE (S-W)
DWARKA COURTS: NEW DELHI.

ORDER

In suppression of earlier order no. 5988-6036/DJ/NK/DWK/2020 dated 20.03.2020, 6010-6149/DJ/NK/DWK/2020 dated 21.03.2020 & 6176-6231/Offg.DJ/HD/DWK/2020 dated 23.03.2020 and in view of the office order number 373/Estt.E-I/DHC dated 23.03.2020 vide endorsement no. 7657-89//Estt.E-I/DHC dated 23.03.2020 following will be roster of work

For fresh matters of extreme urgency during the dates mentioned against the name of Judicial Officers.

1) Duty Metropolitan Magistrates (Court Room No.9)

S.N	Dates	Name of Judicial officer	Name of Link Judicial Officer
1.	24.03.2020	Ms. Meenu Kaushik, MM (Mahila Court)-03	Ms. Manisha Tripathi, MM-(Mahila Court) 04
2.	25.03.2020	Ms. Manisha Tripathi, MM-(Mahila Court) 04	Ms. Meenu Kaushik, MM (Mahila Court)-03
3	26.03.2020	Ms. Richa Gusain Solanki, MM-07	Ms. Shivani Chauhan, MM (Mahila Court)-01
4	27.03.2020	Ms. Shivani Chauhan, MM (Mahila Court)-01	Ms. Richa Gusain Solanki, MM-07
5	28.03.2020	Sh. Deepak Kumar-II, MM-06	Ms. Paridhi Gupta, MM-03
6	29.03.2020	Ms. Paridhi Gupta, MM-03	Sh. Deepak Kumar-II, MM-06
7	30.03.2020	Sh. Deepak Vats, MM-05	Ms. Udit Jain, MM (NI Act) 08
8	31.03.2020	Ms. Udit Jain, MM (NI Act) 08	Sh. Deepak Vats, MM-05
9.	01.04.2020	Sh. Kamran Khan, MM-01	Sh. Animesh Bhaskar Mani Tripathi-MM (NI Act) -02
10	02.04.2020	Sh. Animesh Bhaskar Mani Tripathi-MM (NI Act) -02	Sh. Kamran Khan, MM-01
11	03.04.2020	Sh. Pranat Kumar Joshi, MM (NI Act)-06	Sh. Sukhman Sandu, MM (NI Act) 01
12	04.04.2020	Sh. Sukhman Sandu, MM (NI Act) 01	Sh. Pranat Kumar Joshi, MM (NI Act)-06

2) Bail Roster (DHJS) (Court Room no. 10)

S.N	Dates	Name of Judicial officer	Name of Link Judicial Officer
1.	24.03.2020	Ms. Geetanjali Goel, ASJ (SFTC)	Sh. Mukesh Kumar, ASJ (Electricity)
2.	25.03.2020	Ms. Geetanjali Goel, ASJ (SFTC)	Sh. Mukesh Kumar, ASJ (Electricity)
3	26.03.2020	Sh. Mukesh Kumar, ASJ (Electricity)	Ms. Geetanjali Goel, ASJ (SFTC)
4	27.03.2020	Sh. Mukesh Kumar, ASJ (Electricity)	Ms. Geetanjali Goel, ASJ (SFTC)
5	28.03.2020	Sh. Mohinder Virat, ASJ-03	Sh. Pritam Singh, ASJ-04 (POCSO)
6	30.03.2020	Sh. Mohinder Virat, ASJ-03	Sh. Pritam Singh, ASJ-04 (POCSO)

7	31.03.2020	Sh. Pritam Singh, ASJ-04 (POCSO)	Sh. Mohinder Virat, ASJ-03
8	01.04.2020	Sh. Pritam Singh, ASJ-04 (POCSO)	Sh. Mohinder Virat, ASJ-03
9	03.04.2020	Sh. Sonu Agnihotri, ASJ-02	Ms. Purva Sareen, ASJ-01 (POCSO)
10	04.04.2020	Sh. Sonu Agnihotri, ASJ-02	Ms. Purva Sareen, ASJ-01 (POCSO)

3) Civil Courts (DHJS) (Court Room No. 11)

S.N	Dates	Name of Judicial officer	Name of Link Judicial Officer
1.	24.03.2020	Dr. Vijay Kumar Dahiya, ADJ-01	Sh. Ajay Goel, ADJ-04
2.	25.03.2020	Dr. Vijay Kumar Dahiya, ADJ-01	Sh. Ajay Goel, ADJ-04
3	26.03.2020	Sh. Ajay Goel, ADJ-04	Dr. Vijay Kumar Dahiya, ADJ-01
4	27.03.2020	Sh. Ajay Goel, ADJ-04	Dr. Vijay Kumar Dahiya, ADJ-01
5	28.03.2020	Sh. Balwant Rai Bansal, ADJ-05	Sh. Tarun Yogesh, ADJ-03
6	30.03.2020	Sh. Balwant Rai Bansal, ADJ-05	Sh. Tarun Yogesh, ADJ-03
7	31.03.2020	Sh. Tarun Yogesh, ADJ-03	Sh. Balwant Rai Bansal, ADJ-05
8	01.04.2020	Sh. Tarun Yogesh, ADJ-03	Sh. Balwant Rai Bansal, ADJ-05
9	03.04.2020	Sh. H. S. Jaggi, ADJ-02	Dr. S.K.Sethi, PO (MACT)
10	04.04.2020	Sh. H. S. Jaggi, ADJ-02	Dr. S.K.Sethi, PO (MACT)

4) Civil Courts (DJS) (Court Room No.12)

S.N	Dates	Name of Judicial officer	Name of Link Judicial Officer
1.	24.03.2020	Ms. Ruchika Singha, SCJ cum RC	Ms. Medha Arya (Civil Judge)
2.	25.03.2020	Ms. Ruchika Singha, SCJ cum RC	Ms. Medha Arya (Civil Judge)
3	26.03.2020	Ms. Medha Arya (Civil Judge)	Ms. Ruchika Singha, SCJ cum RC
4	27.03.2020	Ms. Ruchika Singha, SCJ cum RC	Ms. Medha Arya (Civil Judge)
5	28.03.2020	Sh. Harvinder Singh, JSCC/ASCJ/GJ	Sh. Babru Bhan, ACJ- CCJ-ARC
6	30.03.2020	Sh. Harvinder Singh, JSCC/ASCJ/GJ	Sh. Babru Bhan, ACJ- CCJ-ARC
7	31.03.2020	Sh. Babru Bhan, ACJ- CCJ-ARC	Sh. Harvinder Singh, JSCC/ASCJ/GJ
8.	01.04.2020	Sh. Babru Bhan, ACJ- CCJ-ARC	Sh. Harvinder Singh, JSCC/ASCJ/GJ
9.	03.04.2020	Ms. Ruchika Singha, SCJ cum RC	Ms. Medha Arya (Civil Judge)
10.	04.04.2020	Sh. Harvinder Singh, JSCC/ASCJ/GJ	Sh. Babru Bhan, ACJ- CCJ-ARC

Note: 1) Fresh cases which are **extremely urgent** in nature shall be accepted by the Facilitation Centre for listing only after the Advocate has contacted the Administrative Officer (Judl.) telephonically. The advocate shall speak to the Administrative Officer (Judl.) on phone and convey the extreme urgency involved. Only thereafter necessary instructions will be issued by the Administrative Officer (Judl.) to the Facilitation Centre for accepting the case.

2) The officers of DHJS & DJS rostered for extremely urgent will be available on call and shall have the liberty to attend to the matter in the Court premises or at his/her residence.

3) For fresh matters of extreme urgency, Administrative Officer (Judicial) will contact

the rostered officers and seek his/her convenience for attending the matter in the court premises or at his / her residence.

4) The aforesaid officers shall be assisted by his/her own court staff. The officers shall depute the staff as per requirement and the officer shall depute only those staff officials who are residing in Delhi and are using own conveyance. In case of insufficiency or non-availability of staff in any of the aforesaid courts, the Administrative Officer (Judl.) shall ensure the staff for aforesaid court taking into consideration that only court staff residing in Delhi and using their own conveyance are called for duties.

5) Ms. Usha Khattar, Sr. A.O. (Judl.), Mob. No. 9891204839 & Ms. Manju Bindra, Sr.A.O (Judl.), Mob. No. 9910828209 have been nominated to be Administrative Officers for the period **24.03.2020 to 04.04.2020**.

6) All those officers/officials who are not called for duties, shall remain available for duties on phone call and shall not leave the station, in any case.

7) In case of urgency or unavoidable circumstances, if the rostered Judicial Officer(s) is not able to perform his/her duty on the dates mentioned against his/her name then he/she shall take the willingness of other Judicial Officers and send the request letter to the office of undersigned for change of duty.

8) In view of order of Hon'ble High Court's notification number 373/Estt.E-I/DHC dated 23.03.2020, Lawyers' Chambers, (S W), Dwarka Courts shall remain closed.

(NAROTTAM KAUSHAL)
District & Sessions Judge (S-W)
Dwarka Courts, New Delhi.

No. 6288-6343 DJ/NK/DWK/2020

Dated: 23-03-2020

Copy forwarded for information and necessary compliance to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. All the Judicial Officers posted at District Court Dwarka, New Delhi
3. Office of CMM, SW, Dwarka Courts, New Delhi.
4. The Sr. A.O.(J) Judl Branch, District Court Dwarka, New Delhi.
5. Dealing Official, Computer Branch, District Dwarka Court to upload this order on the website of District Court Dwarka.
6. Incharge, Facilitation Branch, SW, Dwarka Courts, New Delhi.
7. Dealing Official, Layers with directions to upload this Circular on the website.
8. The President/Hony. Secy, Dwarka Court Bar Association, New Delhi.
9. The Caretaker, District Court Dwarka, New Delhi.
10. Chief Prosecutor, Dwarka Courts, New Delhi.
11. Incharge, Pool Car, Dwarka Courts, SW, New Delhi.
12. The Commissioner of Police, New Delhi.
13. IG, Prison, Tihar Jail, Delhi.

District & Sessions Judge (S-W)
Dwarka Courts, New Delhi.